



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE.]

Web :www.ghconline.gov.in

[ For Wednesday, 18th April 2018 ]

[ ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES. ]  
[ HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF SUPPLEMENTARY LIST, IF TIME PERMITS. ]

[ AT 10:30 AM ]

**BEFORE:**  
**HONOURABLE MR. JUSTICE HRISHIKESH ROY**

**COURT NO.: 2**

[ SINGLE BENCH ]

[ CIVIL BENCH - III  
THIS BENCH WILL TAKE UP HEARING LIST  
DATED 05-03-2018 TO 04-05-2018  
(RELATING TO CIVIL BENCH - III) ALONG  
WITH THE FOLLOWING MATTERS ]

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1.	Cont.Cas(C)/153/2018	UTPAL BORAH <b>Versus</b> ADHAR BHUYAN AND 3 ORS.	MR. R P HAZARIKA MR. A RAJKHOWA	
2.	Cont.Cas(C)/155/2018	ZESMINARA KHATUN @ ZESMINARA BEGUM <b>Versus</b> RUPAK KUMAR MAZUMDAR AND ANR.	MR H DAS MS. U HAZARIKA MR. B C DEKA	
3.	Cont.Cas(C)/156/2018	ABDUS SATTAR CHOUDHURY <b>Versus</b> T. Y. DAS AND 2 ORS.	MR. P MAHANTA MS. P SAHARIA	
4.	WP(C)/2366/2018	PANKAJ KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. H N SARMA	SC, PERSONNEL DEPT.
5.	WP(C)/2368/2018	PAWAR GOVIND SHAMRAO <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. H A SARKAR MR B ACHARYYA MR. S BHATTACHARJEE	ASSTT.S.G.I.
6.	WP(C)/2372/2018	MD. ALFARUK SHAJAMAL SK. AND 10 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MD. B ISLAM MR. R JAMAN MR. S HUSSAIN MR. A A MONDAL	
7.	WP(C)/2373/2018	RAHUL KR. BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS D DAS	GA, ASSAM SC, GHC
8.	WP(C)/2381/2018	SMT. KAJIR ENGHIPI <b>Versus</b> THE NORTH EASTERN ELECTRIC POWER CORPN. LTD. AND 4 ORS.	MR. M SARANIA I KEI MR. B DEORI MR. A I KATHAR	SC, NEEP CO.
9.	WP(C)/2383/2018	DIGANTA CHARINGIA AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. C BARUAH MR. R K TALUKDAR MS. R AKHTAR MR. R BORO	SC, HEALTH SC, FINANCE DEPTT.
10.	WP(C)/2385/2018	SWAPAN KUMAR DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. T J MAHANTA MR D MAHANTA MRS. B HAZARIKA	GA, ASSAM MR. A K THAKUR SC, PERSONNEL DEPT.

11.	WP(C)/2391/2018	SATYENDRA PATGIRI @ SATYEN PATGIRI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. D BHUYAN	GA, ASSAM
12.	WP(C)/2399/2018	BISHWANATH CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S S S RAHMAN MR. M R SODIAL MR. S B RAHMAN	GA, ASSAM
13.	WP(C)/2405/2018	KHANINDRA KUMAR NATH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. J I BORBHUIYA MR. R ALI MR. L MOHAN F BEGUM MR. K H CHOUDHURY MR H I CHOUDHURY	SC, FOREST MR. S K MEDHI
14.	WP(C)/2406/2018	JEHIRUL ALAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. J I BORBHUIYA MR. L MOHAN MS F BEGUM MR H I CHOUDHURY MRS. K H CHOUDHURY	MR. S K MEDHI SC, FOREST
15.	WP(C)/2408/2018	MUKUL KATHAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR K K MAHANTA MR. R BORA MR. A SINGHA MR. B DEKA MR. K M MAHANTA	GA, ASSAM
16.	WP(C)/2409/2018	BASIRUDDIN KAZI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S BANIK MR K K GHOSH	SC, HEALTH SC, FINANCE ASSTT.S.G.I.
17.	WP(C)/2414/2018	MONOJ KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S ALI MR S ALI MR K DAS	SC, CO OP DR. B AHMED

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Causelists generated on 18/04/2018 18:15:06



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

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[ AT 10:30 AM ]

**BEFORE:**  
**HONOURABLE MR. JUSTICE ARUP KUMAR GOSWAMI**

**COURT NO.: 3**

[ SINGLE BENCH ]

[ **CIVIL BENCH - IV**  
**THIS BENCH WILL TAKE UP HEARING LIST**  
**DATED 05-03-2018 TO 04-05-2018**  
**(RELATING TO CIVIL BENCH - IV) ALONG**  
**WITH THE FOLLOWING MATTERS. ]**

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1.	Cont.Cas(C)/152/2018	UTPAL KR. DAS AND ANR <b>Versus</b> ASHUTOSH AGNIHOTRI	MR. S KATAKI MS. R DUTTA	
2.	Cont.Cas(C)/157/2018	MONJULA MAHANTA AND 4 ORS. <b>Versus</b> RAJESH PRASAD AND 4 ORS.	MR. R C SAIKIA MS. J TAMULI MS. K SAIKIA	
3.	WP(C)/1678/2018	AKBARUZ ZAMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR N AHMED MR. N ISLAM MD A ALI	GA, ASSAM
	REMARK : FIXED			
4.	WP(C)/2245/2018	SMT. RANJANA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N J KHATANIAR MR. K P PATHAK MR. R BORA MR D GOGOI	GA, ASSAM MR. A DAS MR. N C DAS
	REMARK : FIXED			
5.	WP(C)/2253/2018	41 NO. NORTH KARIMGANJ GAON PANCHAYAT <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S C BISWAS MR. P S BISWAS MR. RAJARSHEE DE MR. F A HASSAN	GA, ASSAM MR. N BORAH
6.	WP(C)/2272/2018	M/S H.R.D. COMMERCIAL AND INDUSTRIAL SECURITY FORCE PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. S SAHU MR. M K ALI	ASSTT.S.G.I. MR. Y DOLOI( SC, BSNL )
	REMARK : FIXED			
7.	WP(C)/2282/2018	MUKUT SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. R DEY MR. P BORDOLOI MR. K BORUAH	SC, FOREST
	REMARK : FIXED			
8.	WP(C)/2333/2018	M/S. SMART MOTORS (P) LTD. AND ANR. <b>Versus</b> PUNJAB NATIONAL BANK AND 2 ORS.	MR. S P ROY MS. B CHOUDHURY MS. N RAI MR. T R ROY MR A K RAI	MR. A GANGULY
9.	WP(C)/2338/2018	AMIRI RAY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	DR. B N GOGOI	GA, ASSAM

10.	WP(C)/2343/2018	FARUK HUSSAIN AND 78 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR. M R KHANDAKAR MD H R AHMED MR. M HUSSAIN	GA, ASSAM, R1,R3,R4,R5 SC, REVENUE R2 MR. R BARPUJARI
	REMARK : FIXED			
11.	WP(C)/2348/2018	VORTEX ENGINEERING JOINT VENTURE WITH HARSHA ELECTRICALS AND MANARANJAN BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N N B CHOUDHURY MR. M DEWAN MR D P SAHU	SC, APDCL
	REMARK : FIXED			
12.	WP(C)/2351/2018	MERERCHAR GAON PANCHAYAT AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS. (G)	MR. P RAHMAN MS. M AHMED	GA, ASSAM SC, S E C
13.	WP(C)/2356/2018	SAHAZ ALOM SARKAR AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M K HUSSAIN MRS. S Y AHMED	GA, ASSAM (R1,3TO5) MR. N BORAH SC, ASEC (R2)
14.	WP(C)/2357/2018	SUNIL KUMAR CHOUDHURY AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. S DASGUPTA MS. M DASGUPTA MS. A DEVI	SC, CO OP GA, ASSAM
15.	WP(C)/2359/2018	GANESH CH. DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. T SOM MS P LEKHARU MR. P TELI MR H DAS	GA, ASSAM
16.	WP(C)/2362/2018	HABIBUR RAHMAN BARLASKAR AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 14 ORS.	MR B D DAS MR. L MOHAN F BEGUM MR. R H CHOUDHURY MR. J I BORBHUIYA	GA, ASSAM MR. R ALI
17.	WP(C)/2364/2018	BHASKAR HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MISS. M BORAH MS L BARUAH MR. B B BORAH	SC, EXCISE DEPTT.
18.	WP(C)/2365/2018	OMBIR SINGH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A ALI MS. M KHATUN MS. A MAHANTA MS K LAHKAR	GA, ASSAM
19.	WP(C)/2375/2018 CAVT. NO. 274/2018	NAZRUL HAQUE MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S B LASKAR MR. H A LASKAR	GA, ASSAM FOR CAVEATOR
20.	WP(C)/2380/2018	NOZMUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM MR. N BORAH
21.	WP(C)/2384/2018	BIJU BARUAH @ BIJU PAYENG(BARUAH) <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S C BISWAS MS. J GHOSH MR. R DE MR. P S BISWAS MR. F A HASSAN MS. K L R YANTHAN	GA, ASSAM
22.	WP(C)/2386/2018	BHADRESWAR BORA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	DR. B N GOGOI	GA, ASSAM
23.	WP(C)/2387/2018	NILUFAR AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S C BISWAS MS. J GHOSH MR. P S BISWAS MR R KARIM MR. F A HASSAN	GA, ASSAM SC, ELECTION COMMISSION.
24.	WP(C)/2388/2018	THE NO. 92 CHERPAI GAON PANCHAYAT AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM MR. N BORAH
25.	WP(C)/2390/2018	2 NO. PADUM KUWARI GAON PANCHAYAT BODY AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M KHAN MRS. K DEVI MR A HUSSAIN MR J RAHMAN	GA, ASSAM MR. N BORAH

26.	WP(C)/2396/2018	THE NO. 4 SHYAMTILLA GAON PANCHAYAT <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM MR. N BORAH
27.	WP(C)/2397/2018	GOPI DEB AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R A CHOUDHURY MS. A KAUSHAR MR E AHMED	GA, ASSAM MR. N BORAH SC, ELECTION COMMISSION.
28.	WP(C)/2398/2018	60 NO. MORIYANI BAGISHA GAON PANCHAYAT AND 12 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A K SARMA MR. D KALITA MS N KALITA MR H J TAMULI	GA, ASSAM SC, S E C
29.	WP(C)/2401/2018	M/S. KPR ENTERPRISE <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR S N SARMA SENIOR ADVOCATE MR. K KALITA MR H K SARMA	ASSTT.S.G.I.
30.	WP(C)/2402/2018	19 NO. BALIJAN GAON PANCHAYAT AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H J TAMULI	GA, ASSAM MR. N BORAH SC, ELECTION COMMISSION.
31.	WP(C)/2404/2018	NO.12 PUB SARUKHETRI GAON PANCHAYAT AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P A AHMED MR. S ISLAM	GA, ASSAM

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Causelists generated on 18/04/2018 18:15:31



# THE GAUHATI HIGH COURT AT GUWAHATI

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[ AT 10:30 AM ]

**BEFORE:**  
**HONBLE MR. JUSTICE UJJAL BHUYAN**  
**HON BLE MR. JUSTICE NELSON SAILO**

**COURT NO.: 4**

[ DIVISION BENCH ]

[ DIVISION BENCH- II ]

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1.	WP(C)/2347/2018	KHALIL UDDIN @ KHALIL UDDIN AHMED <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. K MIRA MR. N ISLAM	ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. SC, NRC
2.	WP(C)/2354/2018	RAHIM BADSHAH <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. M DUTTA MR. M K HASAN MR N AHMED	ASSTT.S.G.I. MS. A VERMA MR J PAYENG SC, ECI MR. D BARUAH
3.	WP(C)/2369/2018	AKRAM ALI <b>Versus</b> UNION OF INDIA AND 6 ORS.	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. K MIRA MR. N ISLAM	ASSTT.S.G.I. MR J PAYENG SC, F.T MR. D BARUAH SC, ECI MS. A VERMA SC, NRC
4.	WP(C)/2370/2018	SURJYA BHANU <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S A AHMED MS. D SWARGIARY MISS M GOGOI	ASSTT.S.G.I. MR. D BARUAH SC, ECI MR J PAYENG SC, F.T MS. A VERMA SC, NRC
5.	WP(C)/2371/2018	MOINUDDIN AKAND <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. K MIRA MR. N ISLAM	ASSTT.S.G.I. MS. A VERMA MR. D BARUAH MR J PAYENG
6.	WP(C)/2378/2018	ABDUR RAHMAN KHA @ ABDUR RAHMAN <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR H R A CHOUDHURY MS S DAS MR. A MATIN MR F U BARBHUIYA	ASSTT.S.G.I. MR. D BARUAH SC, ECI MR J PAYENG SC, F.T MS. A VERMA SC, NRC
7.	WP(C)/2382/2018	MD. ABDUL KALAM AZAD @ ABDUL KALAM AZAD <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. J C GOGOI MR S DAS	ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T SC, NRC

8.	WP(C)/2389/2018	MAYFUL BEGUM @ MAYFUL NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR N AHMED MR. N ISLAM MR. G P CHETIA	ASSTT.S.G.I. SC, F.T MR J PAYENG SC, NRC SC, ELECTION COMMISSION.
9.	WP(C)/2393/2018	JAMILA BEGUM @ JAMILA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. A ROSHID MS. R DEVI	ASSTT.S.G.I. MS. A VERMA SC, NRC MR. D BARUAH SC, ECI GA, ASSAM MR J PAYENG SC, F.T
10.	WP(C)/2394/2018	RAFIQUL ISLAM <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. A H M R CHOUDHURY MS. R CHOUDHURY	ASSTT.S.G.I. MR J PAYENG SC, F.T MS. A VERMA MR. D BARUAH
11.	WP(C)/2395/2018	CHANDAN CHANDRA SAHA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M U MONDAL MD. I H KHAN MS. N NASRIN	ASSTT.S.G.I. SC, NRC MS. A VERMA MR J PAYENG MR. D BARUAH
12.	WP(C)/2400/2018	MALATI SHYANAL <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS. B R KALITA	ASSTT.S.G.I.
13.	WP(C)/2403/2018	HASINA BEGUM <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. I H SAIKIA MR. M R CHOUDHURY MR. K KALITA MS. S KANUNGOE	ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, NRC GA, ASSAM

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Causelists generated on 18/04/2018 18:15:50



# THE GAUHATI HIGH COURT AT GUWAHATI

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[ For Wednesday, 18th April 2018 ]

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[ AT 10:30 AM ]

**BEFORE:**  
**HONOURABLE MR. JUSTICE L.S. JAMIR**

**COURT NO.: 5**

[ SINGLE BENCH ]

[ CIVIL BENCH - III ]

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1.	WP(C)/512/2010	WASHIM HASAN ZAMAN <b>Versus</b> THE STATE OF ASSAM AND ORS	MRS.F BEGUM MR.J I BORBHUIYA MR.L MOHAN MISS.S ROY MS. A AHMED	SC, HEALTH
	REMARK : FIXED			
2.	WP(C)/1537/2015	GS-173517H- SRI C. CHANDRA KUMAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR.D BORAH MR. M R CHOUDHURY MR. K KALITA MS. S KANUNGOE MR. I H SAIKIA	MR.S C KEYAL ASSTT.S.G.I.(R1-6)
	REMARK : FIXED			
	<b>WITH</b> WP(C)/6603/2014	GS-162973N SRI BRIJ BHUWAN RAM AND 147 ORS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR.D BORAH MR. M R CHOUDHURY MR. K KALITA MS. S KANUNGOE MR. M R CHOUDHURY MR. K KALITA MS. S KANUNGOE MR. M R CHOUDHURY MR. K KALITA MS. S KANUNGOE MR. M R CHOUDHURY MR. K KALITA MR. I H SAIKIA	ASSTT.S.G.I. MR.S C KEYAL

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Causelists generated on 18/04/2018 18:16:05





# THE GAUHATI HIGH COURT AT GUWAHATI

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[ AT 10:30 AM ]

**BEFORE:**  
**HONOURABLE MR. JUSTICE MANOJIT BHUYAN**  
**COURT NO.: 7**

[ SINGLE BENCH ]

[ CIVIL BENCH - II  
THIS BENCH WILL TAKE UP HEARING LIST  
DATED 05-03-2018 TO 04-05-2018  
(RELATING TO CIVIL BENCH - II) ALONG  
WITH THE FOLLOWING MATTERS ]

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1.	Cont.Cas(C)/154/2018	ALA UDDIN LASKAR <b>Versus</b> PRITAM SAIKIA AND 3 ORS.	MR. JUNM LASKAR MS. A AHMED	
2.	WP(C)/2280/2018	ARUP KR. MEDHI AND 132 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA MS. R BORA MS P THAPA MR. B DEKA MR. K M MAHANTA	SC, ELEM. EDU
3.	WP(C)/2367/2018	MEHMUD HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S RAHMAN GA, ASSAM	SC, SEC. EDU.
4.	WP(C)/2374/2018	SWAPNALI BORGHAIN PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M A ISLAM MR. B GOGOI	MR. T C CHUTIA
5.	WP(C)/2379/2018	BIROJABALA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A K DUTTA MR D C NATH	SC, ELEM. EDU
6.	WP(C)/2392/2018	RWIRUB BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M U MONDAL MD. I H KHAN MS. N NASRIN	SC, SEC. EDU. SC, BTC
7.	WP(C)/2410/2018	ENAMUL HUSSAIN AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S BARTHAKUR MS. P BORAH	SC, SEC. EDU. SC, SSA SC, N C T E
8.	WP(C)/2412/2018	NIRODA DOLEY PEGU <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D CHETIA MR. R M DEKA MR. M DAS	SC, SEC. EDU.

9. WP(C)/2413/2018 KAMALESWAR BHATTACHARYYA DR. P K GOSWAMI MR A BARMAN SC, ELEM. EDU  
**Versus**  
THE STATE OF ASSAM AND 4 ORS.

**ORDER (STAY VACATING)**

10. I.A.(Civil)/298/2018 RASBANU BIBI MR. A JAHID MR. P MAHANTA MS. P SAHARIA  
**Versus**  
MAFIJAN BIBI

REMARK : FIXED

**WITH**

WP(C)/5935/2017 MAFIJAN BIBI MR.M MAHANTA SC, ELEMENTARY EDUCATION MS.P SAHARIA MR.A JAHID(R-8)  
**Versus**  
THE STATE OF ASSAM AND 7 ORS.

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LEAVE NOTE OF ADVOCATES FOR 18/04/2018  
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1)	F BEGUM	27-02-2018	To	29-04-2018
2)	MR. K K SHARMA	25-03-2018	To	31-12-2018
3)	MR. T N SRINIVASAN	28-03-2018	To	29-04-2018
4)	MR. B SARMAH	04-04-2018	To	18-04-2018
5)	MR M SINGH	03-04-2018	To	03-07-2018
6)	MR. J R BORTHAKUR	05-04-2018	To	09-05-2018
7)	MR. S SARKAR	18-04-2018	To	27-04-2018
8)	MR. U K BORTHAKUR	10-04-2018	To	20-04-2018
9)	MR. B SHARMA	17-04-2018	To	01-05-2018
10)	MR. D GOSWAMI	09-04-2018	To	18-04-2018
11)	MR. R P SINGH	11-04-2018	To	24-04-2018
12)	MR. S SINHA	09-04-2018	To	24-04-2018
13)	MR. R SARMA	09-04-2018	To	29-04-2018
14)	MR. R C SANCHATI	10-04-2018	To	21-04-2018
15)	MR S SANCHETI	14-04-2018	To	20-04-2018
16)	MR G KHANDELIA	10-04-2018	To	18-04-2018
17)	MR. N N JHA	09-04-2018	To	22-04-2018
18)	MR. N J GOGOI	10-04-2018	To	20-04-2018
19)	MR H MAURYA	12-04-2018	To	21-04-2018
20)	MR M J QUADIR	18-04-2018	To	20-04-2018
21)	MR. A K DAS	12-04-2018	To	05-05-2018
22)	MR. N D SARKAR	11-04-2018	To	26-04-2018
23)	MR G BAISHYA	18-04-2018	To	27-04-2018
24)	MS. A BHATTACHARYYA	18-04-2018	To	24-04-2018
25)	MR. R K BHATRA	18-04-2018	To	20-04-2018
26)	MR. M MAHANTA	18-04-2018	To	18-04-2018
27)	MR. M CHOUDHURY	18-04-2018	To	18-04-2018
28)	MS. M JAIN	18-04-2018	To	23-04-2018
29)	MR. B J GHOSH	18-04-2018	To	30-04-2018
30)	MR D K MISHRA	18-04-2018	To	19-04-2018
31)	MR. A BHATTACHARYA	13-04-2018	To	24-04-2018



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE.]

Web :www.ghconline.gov.in

[ For Wednesday, 18th April 2018 ]

[ ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES. ]  
[ HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF SUPPLEMENTARY LIST, IF TIME PERMITS. ]

[ AT 10:30 AM ]

**BEFORE:**  
**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO.: 9**

[ SINGLE BENCH ]

[ CIVIL BENCH - I  
THIS BENCH WILL TAKE UP SPECIAL HEARING  
LIST DATED 05-03-2018 TO 04-05-2018  
(RELATING TO CIVIL BENCH - I CRP & MFA  
MATTERS) ALONG WITH THE FOLLOWING  
MATTERS ]

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1.	Tr.P.(C)/24/2018	YASMINA BEGUM RAJBARBHUIYA @ YASMINA BEGUM <b>Versus</b> EKBAL HUSSAIN BARBHUIYA	MR. JUNM LASKAR MS. A AHMED	
2.	CRP/35/2018	M/S. AMBIKA SUPPLY AND SERVICES PVT. LTD. AND ANR. <b>Versus</b> KANHAIYA LAL KANKANI AND ANR.	MR. S CHAMARIA MR. M ALI MR. S CHANDA MR. M PHUKAN	
3.	CRP/39/2018	SARIFAT ALI @ SARIFADDIN <b>Versus</b> AMIYA DUTTA AND 3 ORS.	MR. S B RAHMAN MR. S S S RAHMAN	
4.	CRP/40/2018	HABIBOR RAHMAN AND 10 ORS <b>Versus</b> MUSSTT. UMMEY NESSA @ MUSSTT UMMEY KULSUM	MR H R A CHOUDHURY MR. R CHOUDHURY	
	<b>WITH</b> I.A.(Civil)/1280/2018	HABIBOR RAHMAN AND 10 ORS <b>Versus</b> MUSSTT. UMMEY NESSA @ MUSSTT UMMEY KULSUM	MR H R A CHOUDHURY MR. R CHOUDHURY	
5.	CRP(I/O)/118/2018	NAMITA BASAK <b>Versus</b> SANJAY SINGH	MS. J D KHAUND MISS S ROY	
6.	CRP(I/O)/119/2018	MANTU ROY AND 7 ORS. <b>Versus</b> DEBABRATA SAHA AND 10 ORS.	MR. P SUNDI MR. N HASAN MS. S KAKATI MR. S BORTHAKUR	
7.	CRP(I/O)/120/2018	ISLAM UDDIN AND 2 ORS. <b>Versus</b> ABDUL BASIT AND 8 ORS.	MS. R CHOUDHURY MS P SARMAH MRS. S ROY	

8. CRP(I/O)/121/2018 RANUSHREE MAHANTA AND 3 ORS. MR. R L YADAV  
MS. R R BORAH  
**Versus** MR. A KABRA  
MONICA MAHANTA DAS MS. K YADAV

**ADMISSION**

9. FAO/20/2018 SMTI TULIKA SARMAH MR. U B SARMA  
**Versus**  
ZABEEN AHMED AND ANR

**WITH**

I.A.(Civil)/1282/2018 SMTI TULIKA SARMAH MR. U B SARMA  
**Versus**  
ZABEEN AHMED AND ANR

10. MFA/41/2018 SMT RITA KARMAKAR MR J MOLLAH  
**Versus** MRS. A BHANU  
THE UNION OF INDIA MS. S P DAS

11. MFA/42/2018 ANJALI THAKURIA @ ANJU THAKURIA MR J MOLLAH SC, NF RLY  
THAKURIA MS. S P DAS MR. B SARMA  
**Versus** MRS. A BHANU  
THE UNION OF INDIA

**ORDERS**

12. I.A.(Civil)/1246/2018 RACHIT GARG MR. S CHAMARIA  
**Versus** MR. M ALI  
SMTI DRUAPATI GARG AND 2 ORS MR. S CHANDA  
MR. M PHUKAN

**WITH**

FAO/17/2018 RACHIT GARG MR. S CHAMARIA  
**Versus** MR. M ALI  
SMTI DRUAPATI GARG AND 2 ORS MR. S CHANDA  
MR. M PHUKAN

**WITH**

I.A.(Civil)/1247/2018 SRI RACHIT GARG MR. S CHAMARIA  
**Versus** MR. M ALI  
SMTI DRUAPATI GARG AND 2 ORS MR. S CHANDA  
MR. M PHUKAN

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Causelists generated on 18/04/2018 18:16:49



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE.]

Web :www.ghconline.gov.in

[ For Wednesday, 18th April 2018 ]

[ ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES. ]  
[ HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF SUPPLEMENTARY LIST, IF TIME PERMITS. ]

[ AT 10:30 AM ]

**BEFORE:**  
**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**  
**COURT NO.: 13**

[ SINGLE BENCH ]

[ CIVIL BENCH ]

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
1.	I.A.(Civil)/586/2018	KAPIL PHUKAN <b>Versus</b> MADHAIYAAN ANGAMUTHU AND ANR	MR. K K HANDIQUE	MRS. D D BARMAN MR. K K PARASAR
	<b>WITH</b> Cont.Cas(C)/42/2017	KAPIL PHUKAN <b>Versus</b> DR. MADHAIYAAN ANGAMUTHU.	MR.M SAIKIA MR.K K HANDIQUE	MS.D D BARMAN MR.K K PARASAR
<b>ADMISSION</b>				
2.	WP(C)/6468/2016	SUMAN ROY AND ANR. <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION AND ANR.	MR.T CHAKRABORTY MR.A D CHOUDHURY MR. P DUTTA MR.M CHOUDHURY MR.D CHOUDHURY MR. S DEKA	GA, ASSAM SC, CBI PP, ASSAM
3.	REMARK : (PART-HEARD) WP(C)/7729/2017	M/S. MASCOT ENTRADE PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR.M L GOPE MS.N MECH MS.N BORDOLOI MS.N GOGOI MS.N HAWELIA	MR. B SARMA SC, CENTRAL EXCISE
4.	REMARK : (PART-HEARD) WP(C)/366/2018	STAR CEMENT MEGHALAYA <b>Versus</b> THE STATE OF ASSAM	DR. ASHOK SARAF MR. S P SHARMA MR. P DAS MR. Z ISLAM MR. P BARUAH	SC, FINANCE AND TAXATION SC, I O C, MR M K CHOUDHURY MR B GOGOI
	<b>WITH</b> I.A.(Civil)/1111/2018	THE STATE OF ASSAM AND ANR <b>Versus</b> STAR CEMENT MEGHALAYA LTD. AND 2 ORS	MR. D SAIKIA MR. B GOGOI	DR. AK SARAF MR. P DAS MR. S P SHARMA

	WP(C)/915/2018	JUD CEMENTS LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	DR. ASHOK SARAF MR. S P SHARMA MR. P DAS MR. Z ISLAM MR. P BARUAH	SC, FINANCE AND TAXATION MR. B GOGOI
5.	WP(C)/1405/2013	MOZIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.S R GOGOI MR.P D NAIR MR G ALAM MR.H ROHMAN MS.S GOGOI	DR.B AHMED SC, CO-OP.
6.	WP(C)/2436/2013	ARUP KUMAR DAS AND 5 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR.I CHOUDHURY MR.R M DEKA MS.N SULTANA	SC, AGRI. DEPARTMENT ASSTT.S.G.I. GA, ASSAM MR.S S ROY C.G.C. MR.P NAYAK(SC, FINANCE DEPTT.)
	REMARK : FIXED <b>WITH</b> WP(C)/4249/2012	BIR BAHADUR KSHETRY AND 66 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.R M DEKA MR.I CHOUDHURY MS. H GOSWAMI	SC, AGRI. DEPARTMENT
	<b>WITH</b> WP(C)/4254/2012	PROMOD CHETIA AND 32 ORS <b>Versus</b> THE UNION OF INDIA AND ORS	MR.R M DEKA MR.I CHOUDHURY MS. H GOSWAMI	C.G.C. MR.S S ROY MR. B SARMA SC, AGRI. DEPARTMENT ASSTT.S.G.I.
7.	WP(C)/3867/2015	SMT. HEMANTI KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS,	MRM A ISLAM	SC, HEALTHR1-5
	REMARK : FIXED			
8.	WP(C)/1500/2017	BRAZALAL HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR.D BARMAN MS.J R THAKUR MR.A THAKUR MS.A DEVI	MR.S K MEDHISC, GHC MR. N U K NAIR SC, FINANCE GA, ASSAM SC, AG
9.	WP(C)/2228/2017	BHARATI HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MRN M HAZARIKA	SC, AG GA, ASSAM
10.	WP(C)/2271/2017	MS. IFTARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR.K M HALOI	SC, AG GA, ASSAM
11.	WP(C)/2489/2017	PABITRA SARKAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR.S K SINHA	MR.C BARUAH SC, FINANCE SC, AG SC, EDUCATION MR.B GOGOI
12.	WP(C)/2626/2017	PRASANNA KUMAR TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S KHOUND MR.H NATH MR.D DAS	SC, HIGHER EDUCATION SC, AG
13.	WP(C)/3415/2017	KULENDRA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS.S P HUSSAIN MS.N BEGUM MS.S AHMED	MR.R K TALUKDARR-5 SC, FINANCE GA, ASSAM MR.B GOGOI(R-6)
	REMARK : FIXED			
14.	WP(C)/3465/2017	RENU SINGH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR.H TALUKDAR MR.R SARMA MS.M DEKA	SC, FINANCE GA, ASSAM SC, AG

15.	WP(C)/4243/2017	NAREN BORA AND 141 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR.D MAHANTA MS.M KALITA MS.P BHATTACHARYA MR.T J MAHANTA	SC, FINANCE SC, CO-OP.
16.	WP(C)/4264/2017	ANANTA BORA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR.C SHARMA MS.N MODI MR.S DUTTA MR.N KALITA MR.S DUTTA	MR.S BORA(SC, GDA, GMC.)
<b>WITH</b>				
	WP(C)/4394/2017	GAUTAM DASGUPTA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR.S DUTTA MR.N KALITA MR.S DUTTA MS.N MODI MR.C SHARMA	SC, GMC SC, GDD
17.	WP(C)/5157/2017	PUNI RAM SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS.C TALUKDAR MR.H G BARUAH	SC, EDUCATION SC, K A A C MR.T CHUTIA SC, SECONDARY EDUCATION SC, FINANCE MR.B GOGOI
18.	WP(C)/5601/2017	JASUDA BHOWMIK <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS.P DAS MR.B K DAS	GA, ASSAM MR.G BAISHYA(SC, AG, ASSAM)
19.	WP(C)/5606/2017	SUBODH CHANDRA KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR.A K DAS MR.K KALITA	GA, ASSAM
20.	WP(C)/5683/2017	RASNA DUTTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR.D SARMAH MR.S CHANDA MR.M ALI MR.M PHUKAN MR.S CHAMARIA	MR.N K MURRYR-5 MS.D SINHA(R-5) MR.R K TALUKDAR(SC, AG, (R - 4)) MR.P N GOSWAMI(SC, EXCISE DEPARTMENT, (R - 1 - 3))
21.	WP(C)/5966/2017	BHADRA KANTA BORAH AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR.U K BARMAN MR.H ALI MR.D PEGU MR.N ANAND	SC, SECONDARY EDUCATION SC, FINANCE MR.B GOGOI
22.	WP(C)/6948/2017	FAJIRAN NESSA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR.N ALI MR.S C BISWAS MRS.J BORAH	GA, ASSAM MR.C BARUAH SC, AG SC, ELEMENTARY EDUCATION
23.	WP(C)/687/2018	ISKANDAR ALI TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS. M MEDHI MS F BEGUM	GA, ASSAM SC, HEALTH
<b>ORDERS</b>				
24.	WP(C)/3525/2016	TINKU DEORI <b>Versus</b> PUNJAB NATIONAL BANK AND 3 ORS	MS.R DEKA MR.S S GOSWAMI	MR.A GANGULYR-1,2 MR.A DUTTA(R-1,2)
25.	Cont.Cas(C)/72/2017	PURNIMA RAJBONGSHI <b>Versus</b> S.S.MINAKHI SUNDARAM	MS.A HUSSAIN MR.R ISLAM MR.M P SARMA	MS.A VERMA MS U DAS MS.S KHANIKAR
26.	Review.Pet./125/2017	THE ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD <b>Versus</b> DR KHURSHID ALAL	MR. B SARMA MR. G CHOUDHURY MR.K K GOSWAMI	MR.C S HAZARIKA MR.S F CHISTIE MD.M U AHMED

REMARK : in WP(C) 3332/11 & WA 128/15 (BOTH D/O)

**WITH**

	I.A.(Civil)/1009/2018	THE ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD. <b>Versus</b> SMTI. DEEPA KHURSHID AND 2 ORS	MR G CHOUDHURY MR. A AHMED MR. B SHARMA MS A REHMAN	MR. M U AHMED
	<b>WITH</b>			
	I.A.(Civil)/1010/2018	THE ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD. <b>Versus</b> DEEPA KHURSHID	MR G CHOUDHURY MR. S AHMED MR. B SHARMA MS A REHMAN	MR. M U AHMED
	<b>WITH</b>			
	I.A.(Civil)/1012/2018	THE ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD. <b>Versus</b> SMTI. DEEPA KHURSHID AND 2 ORS	MR G CHOUDHURY MR. S AHMED MR. B SHARMA MS A REHMAN	MR. M U AHMED
27.	Cont.Cas(C)/486/2017	BENJIR SHAWAN <b>Versus</b> V K PIPERSENIA AND 2 ORS	MR.A R SIKDAR MR.M H TALUKDAR	U DAS
28.	Cont.Cas(C)/545/2017	APURBA KR. NATH <b>Versus</b> MUKESH SAHAY	MR.R M CHOUDHURY	MR. A GANGULY
29.	WP(C)/1672/2017	RINA PHUKAN DUTTA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR.U J SAIKIA MR.A GOHAIN	SC, ELEMENTARY EDUCATION SC, FINANCE MR.B GOGOI SC, AG MR.C BARUAH GA, ASSAM
	<b>WITH</b>			
	WP(C)/1694/2017	MINA DUTTA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR.U J SAIKIA MR.A GOHAIN	GA, ASSAM SC, AG MR.C BARUAH MR.B GOGOI SC, FINANCE SC, ELEMENTARY EDUCATION
	<b>WITH</b>			
	WP(C)/1716/2017	SMTI. TARUNI PHUKAN. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR.A GOHAIN MR.U J SAIKIA	SC, ELEMENTARY EDUCATION MR.B GOGOI SC, AG GA, ASSAM MR.C BORUAH SC, FINANCE
30.	WP(C)/4621/2017	GOPAL BORA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR.M DAS MR.B D DEKA MR.R B GOHAIN MR.P MAHANTA	GA, ASSAM
31.	WP(C)/5825/2017	TIRTHA NATH HAZARIKA AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MS.P BORGHAIN MS.N SHYAMAL MR.U K NAIR MR.M P SARMA MR.A CHETRY	GA, ASSAM
	REMARK : WITH OFFICE NOTE			
32.	WP(C)/6328/2017	PRANJALI CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 7ORS	MR.B ISLAM MR.A A MONDAL	GA, ASSAM
33.	WP(C)/7286/2017	SADDAM HUSSAIN MINOR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.B I KHAN MR.T MOHAMMAD MR.J ISLAM	MR.C BARUAH GA, ASSAM SC, ELEMENTARY EDUCATION SC, AG



34. Review.Pet./19/2018 MD MUJIBUR RAHMAN AND 18 MR. N DHAR SC, SEC. EDU.  
CAVT. NO. 63/2018 ORS SC, FINANCE DEPTT. FOR CAVEATOR  
**Versus** MR. J RAHMAN  
STATE OF ASSAM AND 15 ORS MR. M KHAN
- REMARK : in WP(C) 6324/17 & 7582/17 (BOTH D/O)
35. Review.Pet./39/2018 MD MUJIBUR RAHMAN AND 8 MR. N DHAR SC, SEC. EDU.  
CAVT. NO. 63/2018 ORS MS. N DEY FOR CAVEATOR  
**Versus** MR. T U LASKAR MR. M KHAN  
STATE OF ASSAM AND 17 ORS SC, SEC. EDU.
- REMARK : WITH OFFICE NOTE
- HEARING**
36. Review.Pet./88/2017 NORTH EASTERN COAL FIELDS MS.B DUTTA MR.B ZAMANR-5  
**Versus** MR.M Z AHMED MR I RAFIQUE(R-5)  
THE STATE OF ASSAM AND 4 MR.A M DUTTA GA, ASSAM  
ORS MS.M DEKA(R-5)
- REMARK : in WP(C) 318/11 (D/O)

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Causelists generated on 12/04/2018 17:14:01

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LEAVE NOTE OF ADVOCATES FOR 18/04/2018

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- |     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 1)  | F BEGUM             | 27-02-2018 | To | 29-04-2018 |
| 2)  | MR. K K SHARMA      | 25-03-2018 | To | 31-12-2018 |
| 3)  | MR. T N SRINIVASAN  | 28-03-2018 | To | 29-04-2018 |
| 4)  | MR. B SARMAH        | 04-04-2018 | To | 18-04-2018 |
| 5)  | MR M SINGH          | 03-04-2018 | To | 03-07-2018 |
| 6)  | MR. J R BORTHAKUR   | 05-04-2018 | To | 09-05-2018 |
| 7)  | MR. S SARKAR        | 18-04-2018 | To | 27-04-2018 |
| 8)  | MR. U K BORTHAKUR   | 10-04-2018 | To | 20-04-2018 |
| 9)  | MR. B SHARMA        | 17-04-2018 | To | 01-05-2018 |
| 10) | MR. D GOSWAMI       | 09-04-2018 | To | 18-04-2018 |
| 11) | MR. R P SINGH       | 11-04-2018 | To | 24-04-2018 |
| 12) | MR. S SINHA         | 09-04-2018 | To | 24-04-2018 |
| 13) | MR. R SARMA         | 09-04-2018 | To | 29-04-2018 |
| 14) | MR. R C SANCHATI    | 10-04-2018 | To | 21-04-2018 |
| 15) | MR S SANCHETI       | 14-04-2018 | To | 20-04-2018 |
| 16) | MR G KHANDELIA      | 10-04-2018 | To | 18-04-2018 |
| 17) | MR. N N JHA         | 09-04-2018 | To | 22-04-2018 |
| 18) | MR. N J GOGOI       | 10-04-2018 | To | 20-04-2018 |
| 19) | MR H MAURYA         | 12-04-2018 | To | 21-04-2018 |
| 20) | MR M J QUADIR       | 18-04-2018 | To | 20-04-2018 |
| 21) | MR. A K DAS         | 12-04-2018 | To | 05-05-2018 |
| 22) | MR. N D SARKAR      | 11-04-2018 | To | 26-04-2018 |
| 23) | MR G BAISHYA        | 18-04-2018 | To | 27-04-2018 |
| 24) | MS. A BHATTACHARYYA | 18-04-2018 | To | 24-04-2018 |
| 25) | MR. R K BHATRA      | 18-04-2018 | To | 20-04-2018 |
| 26) | MR. M MAHANTA       | 18-04-2018 | To | 18-04-2018 |
| 27) | MR. M CHOUDHURY     | 18-04-2018 | To | 18-04-2018 |
| 28) | MS. M JAIN          | 18-04-2018 | To | 23-04-2018 |
| 29) | MR. B J GHOSH       | 18-04-2018 | To | 30-04-2018 |
| 30) | MR D K MISHRA       | 18-04-2018 | To | 19-04-2018 |
| 31) | MR. A BHATTACHARYA  | 13-04-2018 | To | 24-04-2018 |



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

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[ For Wednesday, 18th April 2018 ]

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[ HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF SUPPLEMENTARY LIST, IF TIME PERMITS. ]

[ AT 10:30 AM ]

**BEFORE:**  
**HON BLE MR. JUSTICE KALYAN RAI SURANA**  
**COURT NO.: 14**

[ SINGLE BENCH ]

[ CIVIL BENCH - I  
THIS BENCH WILL TAKE UP SPECIAL HEARING  
LIST DATED 05-03-2018 TO 04-05-2018  
(RELATING TO CIVIL BENCH - I MAC & RFA  
MATTERS) ALONG WITH THE FOLLOWING  
MATTERS ]

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		<b>JUDGEMENT</b>		
1.	RFA/65/2010 CAVT. NO. 10/ <b>with</b> MC/3291/2014	ASSAM GAS CO. LTD. AND ANR. <b>Versus</b> UMA KANTA KALITA	MR.K H CHOUDHURY MR.SK MUKTAR	MS.J SHARMA MR.R DUARAH MR.K AGARWAL MS.P BORAH MR.M DEY MR.S B SARMA FOR CAVEATOR MS.B CHOUDHURY MS.A BORGHAIN

REMARK : [ AT 10:30 A.M. ]

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Causelists generated on 18/04/2018 18:17:08



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[ HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF SUPPLEMENTARY LIST, IF TIME PERMITS. ]

[ AT 10:30 AM ]

**BEFORE:**  
**HON BLE MR. JUSTICE PRASANTA KUMAR DEKA**  
**COURT NO.: 15**

[ SINGLE BENCH ]

[ CIVIL BENCH - IV ]

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1.	WP(C)/2499/2017	SRI PARAN JYOTI SAIKIA <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS	MR.K KALITA MR.U K NAIR MS.A SARMA MR.S CHOUDHURY	MR.N J DUTTA SC, APDCL MR.S CHAMARIA
REMARK : WITH CAVT. 548/17, FIXED				
2.	WP(C)/4988/2017	M/S. SHREE PRIME PROJECTS <b>Versus</b> THE GUWAHATI MUNICIPAL CORPN. AND ANR.	MR.T C DAS MR.O P BHATI MR.P SARMA MR.S KHAN MR.P K PODDAR	SC, GMC
REMARK : WITH OFFICE NOTE, FIXED				
<b>WITH</b>				
	I.A.(Civil)/1283/2018	NAURATANMAL KOTHARI <b>Versus</b> M/S SHREE PRIME PROJECTS AND 2 ORS	MR B D DAS MRS R DEKA MR. P BHOWMICK	MR. O P BHATI SC, GMC MR. S BORA MR. T C DAS
3.	WP(C)/6868/2017	MAHIRUDDIN ALI AND 20 ORS. <b>Versus</b> THE ASSAM STATE AGRICULTURAL MARKETING BOARD AND 4 ORS.	MR.J U AHMED MR.A DASGUPTA MR.M AHMED	SC, GMC GA, ASSAM MR.S SAIKIA(SC, ASSAM AGRICULTURAL MARKETING BOARD)
REMARK : FIXED				
<b>WITH</b>				
	WP(C)/7657/2017	RAFIKUL ALAM AND 6 ORS. <b>Versus</b> THE ASSAM STATE AGRICULTURAL MARKETING BOARD AND 4 ORS.	MR.A DASGUPTA MR.M AHMED MR.J U AHMED	MR.S BORAH. 3. GA, ASSAM(R. 5.) SC, GMC MR.S SAIKIA(R. 1,2 & 4.) SC, A S A M B
4.	WP(C)/961/2018	SMT. MADHUMITA DASGUPTA <b>Versus</b> STATE BANK OF INDIA AND 2 ORS.	MR. R S CHAUHAN MR B HUSSAIN	S DUTTA, R 1 TO 3 S U AHMED, R 1 TO 3
REMARK : FIXED				



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE.]

Web :www.ghconline.gov.in

[ For Wednesday, 18th April 2018 ]

[ ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES. ]  
[ HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF SUPPLEMENTARY LIST, IF TIME PERMITS. ]

[ AT 10:30 AM ]

BEFORE:  
HON BLE MR. JUSTICE AJIT BORTHAKUR  
COURT NO.: 17

[ SINGLE BENCH ]

[ CRIMINAL SINGLE BENCH  
THIS BENCH WILL TAKE UP HEARING LIST  
DATED 05-03-2018 TO 04-05-2018  
(RELATING TO CRIMINAL SINGLE BENCH - I )  
ALONG WITH THE FOLLOWING MATTERS---  
N.B.:- NO ADJOURNMENT WILL BE GIVEN  
BY THE HON'BLE COURT SPECIALLY IN THE  
'P.C. ACT.' MATTERS. ]

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1.	CrI.Pet./345/2018	ROBIJUL HUSSAIN LASKAR @ MD ROBIJUL @ MONI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. JUNM LASKAR MS. A AHMED	PP, ASSAM
2.	CrI.Pet./346/2018	BABU BORAH AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D C BORAH MR. K LAHKAR	PP, ASSAM
3.	CrI.Pet./347/2018	MOHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MRS. B GOGOI MS. S SAIKIA MS. B SOREN MS. P MAHANTA	PP, ASSAM
<b>ADMISSION</b>				
4.	CrI.Pet./1013/2016	SYED SELIMUDDIN AHMED AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.A K PURKAYASTHA MR.M S ALI MS.M BHUYAN MR.S SARMA	MR.A K SHARMAR-2 MR.J MAHILARY(R-2) PP, ASSAM MR.A MANNAF(R-2)
5.	CrI.Pet./91/2017	JOMOR ALI <b>Versus</b> NUR NAHAR KHATUN AND ANR.	MR.H A AHMED MRK BHUYAN MR.A S AHMED	PP, ASSAM
6.	CrI.Pet./54/2018	HALIMA BIBI @ HALIMA AHMED <b>Versus</b> THE STATE OF ASSAM	MR. A MANNAF MR. A S ALI MS F BEGUM	PP, ASSAM MR A HUSSAIN
	REMARK : FIXED			
	REMARK : WITH LCR, FIXED			
	REMARK : FIXED			

**ORDERS**

7.	CrI.A./93/2018	BISHNU SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B M CHOUDHURY MS. M KAR MS. B CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
	REMARK : FIXED			
	<b>WITH</b>			
	I.A.(CrI.)/243/2018	BISHNU SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B M CHOUDHURY MS. M KAR MS. B CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
8.	CrI.Pet./198/2018	ABU BAKKAR SIDDIQUE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. D A KAIYUM MR E HUSSAIN MR. S H RAHMAN	PP, ASSAM
	REMARK : WITH LCR FIXED			

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Causelists generated on 18/04/2018 17:46:52

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LEAVE NOTE OF ADVOCATES FOR 18/04/2018

1)	F BEGUM	27-02-2018	To	29-04-2018
2)	MR. K K SHARMA	25-03-2018	To	31-12-2018
3)	MR. T N SRINIVASAN	28-03-2018	To	29-04-2018
4)	MR. B SARMAH	04-04-2018	To	18-04-2018
5)	MR M SINGH	03-04-2018	To	03-07-2018
6)	MR. J R BORTHAKUR	05-04-2018	To	09-05-2018
7)	MR. S SARKAR	18-04-2018	To	27-04-2018
8)	MR. U K BORTHAKUR	10-04-2018	To	20-04-2018
9)	MR. B SHARMA	17-04-2018	To	01-05-2018
10)	MR. D GOSWAMI	09-04-2018	To	18-04-2018
11)	MR. R P SINGH	11-04-2018	To	24-04-2018
12)	MR. S SINHA	09-04-2018	To	24-04-2018
13)	MR. R SARMA	09-04-2018	To	29-04-2018
14)	MR. R C SANCHATI	10-04-2018	To	21-04-2018
15)	MR S SANCHETI	14-04-2018	To	20-04-2018
16)	MR G KHANDELIA	10-04-2018	To	18-04-2018
17)	MR. N N JHA	09-04-2018	To	22-04-2018
18)	MR. N J GOGOI	10-04-2018	To	20-04-2018
19)	MR H MAURYA	12-04-2018	To	21-04-2018
20)	MR M J QUADIR	18-04-2018	To	20-04-2018
21)	MR. A K DAS	12-04-2018	To	05-05-2018
22)	MR. N D SARKAR	11-04-2018	To	26-04-2018
23)	MR G BAISHYA	18-04-2018	To	27-04-2018
24)	MS. A BHATTACHARYYA	18-04-2018	To	24-04-2018
25)	MR. R K BHATRA	18-04-2018	To	20-04-2018
26)	MR. M MAHANTA	18-04-2018	To	18-04-2018
27)	MR. M CHOUDHURY	18-04-2018	To	18-04-2018
28)	MS. M JAIN	18-04-2018	To	23-04-2018
29)	MR. B J GHOSH	18-04-2018	To	30-04-2018
30)	MR D K MISHRA	18-04-2018	To	19-04-2018
31)	MR. A BHATTACHARYA	13-04-2018	To	24-04-2018



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

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[ For Wednesday, 18th April 2018 ]

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[ HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF SUPPLEMENTARY LIST, IF TIME PERMITS. ]

[ AT 10:30 AM ]

BEFORE:  
HONOURABLE MR. JUSTICE HITESH KUMAR SARMA  
COURT NO.: 18

[ SINGLE BENCH ]

[ CRIMINAL SINGLE BENCH ]

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1.	AB/1061/2018	RAJJAD AHMED BORBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR. A S TAPADER MR. A M ALAMAN MR. D HUSSAIN	PP, ASSAM
2.	AB/1064/2018	GAGAN DUTTA <b>Versus</b> THE STATE OF ASSAM	MR G N SAHEWALLA MR. P BORA MD ASLAM MR. A CHETIA	PP, ASSAM
<b>ADMISSION</b>				
3.	Tr.P.(CrI.)/11/2017	SRI NITENDRA NAIDING AND ANR <b>Versus</b> THE STATE OF ASSAM	MS.J KALITA MR.D C K HAZARIKA	PP, ASSAM
REMARK : WITH LCR FIXED				
<b>BAIL HEARING (BA)</b>				
4.	Bail Appln./608/2018	RAJU BARMAN <b>Versus</b> THE STATE OF ASSAM	MR SK N MAHAMMAD MR. N BARUAH MR. SK S N MOHAMMAD	PP, ASSAM
REMARK : FIXED				
5.	Bail Appln./680/2018	PALLAB BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. P KATAKI MRS R BEGUM	PP, ASSAM
REMARK : FIXED				
6.	Bail Appln./682/2018	ABUL KALAM AZAD @ ABDUL KALAM AZAD <b>Versus</b> THE STATE OF ASSAM	MR. B RAHMAN MR T T MONI MR. M A AHMED MR. S CHOWDHURY	PP, ASSAM
REMARK : FIXED				
7.	Bail Appln./685/2018	SHAJAMAL ALI @ MD. SHAHJAMAL ALI <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR R KARIM MS. A DEB	PP, ASSAM
REMARK : FIXED				
<b>BAIL HEARING</b>				
8.	AB/2961/2017	ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR.J I BORBHUIYA MR.R ALI MR.P GOSWAMI MR.L MOHAN	PP, ASSAM
REMARK : (PERSONAL APPEARANCE), WITH OFFICE NOTE, FIXED				

9.	AB/232/2018	BIKASH BARMAN@BIKASH BORMAN@ PAPU <b>Versus</b> THE STATE OF ASSAM	MR. R BARUAH MR. L GOGOI	PP, ASSAM
	REMARK : FIXED			
10.	AB/254/2018	RAJIB GOPE @ SRI RAJIB GOUP <b>Versus</b> THE STATE OF ASSAM	MR. R BARUAH MR. L GOGOI	PP, ASSAM
	REMARK : FIXED			
11.	AB/635/2018	GIASH UDDIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. J C GOGOI MR S DAS	PP, ASSAM
	REMARK : FIXED			
12.	AB/779/2018	MAIN UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MS F N AHMED MR. M ISLAM	PP, ASSAM
13.	AB/883/2018	SAMIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY MR. K R ISLAM	PP, ASSAM
	REMARK : FIXED			
14.	AB/938/2018	ABUL KALAM AZAD <b>Versus</b> THE STATE OF ASSAM.	MR. S M MOLLAH	PP, ASSAM
	REMARK : FIXED			
15.	AB/952/2018	DILIP KR. NATH AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. J M SULAIMAN	PP, ASSAM
	REMARK : FIXED			

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Causelists generated on 18/04/2018 18:14:22



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[ AT 10:30 AM ]

**BEFORE:**  
**HONOURABLE MR. JUSTICE MIR ALFAZ ALI**  
**COURT NO.: 19**

[ SINGLE BENCH ]

[ CIVIL BENCH - I  
THIS BENCH WILL TAKE UP HEARING LIST  
DATED 05-03-2018 TO 04-05-2018  
(RELATING TO CIVIL BENCH - I) ALONG  
WITH THE FOLLOWING MATTERS. ]

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1.	MACApp./247/2018	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD <b>Versus</b> SMT RIMA GOGOI NEOG	MR. R GOSWAMI T KALITA	
	<b>WITH</b> I.A.(Civil)/1225/2018	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD. <b>Versus</b> SMT RIMA GOGOI NEOG	MR. R GOSWAMI T KALITA	
2.	MACApp./261/2018	SMTI BHARATI CHOUDHURY AND ANR <b>Versus</b> M/S NATIONAL INSURANCE CO LTD AND 3 ORS	MR. T J MAHANTA MR. A BORUA MR. S K SINHA MS. P BHATTACHARYA	
<b>BAIL HEARING</b>				
3.	AB/2974/2017	JOHN SONA <b>Versus</b> THE STATE OF ASSAM	MR.A CHOUDHURY MR. N ALAM	PP, ASSAM
		REMARK : NOT BY HON. A.BORTHAKUR, J & HON. H.K.SARMA, J, FIXED		
4.	AB/790/2018	NEKIBUL HUSSAIN KHAN @ NEKIBUR KHAN @ MUNU KHAN <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR Z ALAM MR. D K BHATTACHARYYA	PP, ASSAM
		REMARK : NOT BY HON. A. BORTHAKUR, J AND HON. H.K. SARMA, J, FIXED		
<b>ORDERS</b>				
5.	I.A.(Civil)/1228/2018	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> SRI KRISHNA SHIL @ BIKASH SHIL AND ANR	MR. S DUTTA MS. S THAKURIA MR. SIDHANT DUTTA MR. C SHARMA MS. N MODI MS. M CHOUDHURY	
	<b>WITH</b>			



I.A.(Civil)/1229/2018

UNITED INDIA INSURANCE CO.  
LTD.

**Versus**

SRI KRISHNA SHIL @ BIKASH  
SHIL AND ANR

MR.S DUTTA  
MS. S THAKURIA  
MR. SIDHANT DUTTA  
MR. C SHARMA  
MS. N MODI  
MS. M CHOUDHURY

**WITH**

MACApp./248/2018

UNITED INDIA INSURANCE CO.  
LTD.

**Versus**

SRI KRISHNA SHIL @ BIKASH  
SHIL AND ANR

MR.S DUTTA  
MS. S THAKURIA  
MR. SIDHANT DUTTA  
MR. C SHARMA  
MS. N MODI  
MS. M CHOUDHURY  
MR.M CHOUDHURY

6. I.A.(Civil)/1284/2018

SMT. SWARASWATI MANDAL

**Versus**

UCN CONSTRUCTION CO. PVT.  
LTD AND 6 ORS

MR B PUSHILAL  
MR. A R SHOME

**WITH**

MACApp./260/2018

SMT SWARASWATI MANDAL

**Versus**

UCN CONSTRUCTION CO . PVT.  
LTD.AND 6

MR B PUSHILAL  
MR. A R SHOME

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Causelists generated on 18/04/2018 18:12:20

LEAVE NOTE OF ADVOCATES FOR 18/04/2018

1)	F BEGUM	27-02-2018	To	29-04-2018
2)	MR. K K SHARMA	25-03-2018	To	31-12-2018
3)	MR. T N SRINIVASAN	28-03-2018	To	29-04-2018
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29)	MR. B J GHOSH	18-04-2018	To	30-04-2018
30)	MR D K MISHRA	18-04-2018	To	19-04-2018
31)	MR. A BHATTACHARYA	13-04-2018	To	24-04-2018